

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 216/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES: Tata Capital Financial Serices  
V/s.  
KSS Petron Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I &amp; BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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**ORDER**

TCP No. 216/I&BP/NCLT/MB/MAH/2017

None present. It being doubtful whether the Petitioner is aware of the proceedings transferred to this Bench, the Registry is directed to communicate the next date of hearing i.e. on 18.07.2017.

List this matter on 18.07.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)